


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Vikram C. puttapaga for	Adv	9160876539	
Subankar chakraborty			


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Junior counsel of Shri Narendra Naik is present. He has reported that his senior will file Vakalat for operational creditor after taking 'no objection' from the previous counsel and collect notice from the Registry. For filing Vakalat with 'no objection' endorsement by the previous counsel, time is granted. List the matter on 12.12.2019.


Member (T)


Member (J)

karim